

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER No.29

Dated Guwahati, the 14th May, 2013

It is for information of all concerned that, henceforth, all mentions for listing of cases, cases where affidavits and Misc. Cases have been filed, have to be made before the Hon'ble Court No.1, for listing on the same day before the respective Courts.

By Order,

Sd/- A. Chakravarty
REGISTRAR (JUDICIAL)

Memo No.HC.III-39/2010/1574-86 IG dated 14th May, 2013
Copy for information to:

1. The Registrar (Vig. / Admn. / Judl.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (_____), Gauhati High Court, Guwahati.
4. The Secretary General, Gauhati High Court Bar Association, Guwahati.
5. The General Secretary, Gauhati High Court Advocates Association, Guwahati.
6. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
8. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
9. The Librarian Cum- Research Officer, Gauhati High Court, Guwahati.
10. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is to upload this order in the website of Gauhati High Court.
11. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
12. The Superintendent (_____), Gauhati High Court, Guwahati.
13. C. A. to The Registrar General, Gauhati High Court, Guwahati.


REGISTRAR (JUDICIAL)

14/5/13